

wages and rations with wretched and tottering huts to live in...(*Interruptions*)

[*Translation*]

MR. DEPUTY SPEAKER : It is not proper to speak like this. Please keep quiet.

[*English*]

SHRI DWARAKA NATH DAS : So, I urge upon the Government to look into the matter seriously and take welfare measures to save the tea labourers of the sick and weak tea gardens and at the same time take immediate steps to revitalise these tea gardens at a very early date...(*Interruptions*)

MR. DEPUTY-SPEAKER : Shri Sukdeo Paswan.

(*Interruptions*)

MR. DEPUTY-SPEAKER : Please maintain decorum in the House.

[*Translation*]

I have allowed Shri Paswan. Let Shri Paswan speak.

[*Translation*]

SHRI SUKDEO PASWAN (*Arariya*) : Mr. Deputy Speaker, Sir, Employment Gurantee Scheme is a Central Scheme and the guidelines issued in this regard are not being followed. Members of Parliament are not consulted with regards to who are the people to be included or not to be included from the district under Employment Gurantee Scheme. It is my suggestion that the guidelines with regard to Employment Gurantee Scheme should be changed and the Members of Parliament representing the area be appointed as chairman of the scheme and the DM as Secretary...(*Interruptions*)

MR. DEPUTY-SPEAKER : Let him speak.

(*Interruptions*)

MR. DEPUTY SPEAKER : At least 75 percent of the recommendations made by the Members of Parliament under the Employment Gurantee Scheme should be accepted.

SHRI SYED MASUDAL HOSSAIN (*Murshidabad*) : If you hand over all the powers to the members of Parliament then what will be left for Panchayats to do...(*Interruptions*)

MR. DEPUTY SPEAKER : I am unable to understand the mood of the House today.

SHRI SUKDEO PASWAN : Mr. Deputy Speaker, Sir, the manner in which funds for the Local Area Development Scheme for MPs are examined likewise, Employment Gurantee Scheme should be monitored on computer directly under the supervision of speaker or Deputy Speaker. In the end I would like to say that under the speedy Action Scheme, which is also a Central Scheme, earlier MPs were consulted about installing handpumps in villages where such facility was lacking. However, this system has now been discontinued and MPs are not consulted about the

location for installing handpumps. So the MPs should have a say in the implementation of speedy Action Scheme...(*Interruptions*)

MR. DEPUTY SPEAKER : It is a good suggestion and if you want to say something go ahead I am not stopping you.

(*Interruptions*)

[*English*]

SHRI SRIKANTA JENA : Sir the Government of India has already issued the guidelines regarding Employment Assurance Scheme. There is a demand that the guidelines have to be changed and that the local Members of Parliament should be associated with process of selection of projects. I think this is a consistant demand from the Members of Parliament. But in what way they will be associated with the process of selection of projects, on this we will have to take the opinion of the leaders of different political parties. Then only the Government will come before the House and tell what exactly could be changed in the guidelines...(*Interruptions*)

[*Translation*]

MR. DEPUTY SPEAKER : I will allow you often this.

SHRI GEORGE FERNANDES (*Nalanda*) : Mr. Deputy Speaker, Sir, I want to draw the attention of the House towards an important matter related to the Security of the country and I request through you that Government should reply to this. In 14 days from the 4th to 18th of this month, the army of our neighbouring country China have intruded upto six kilometers deep into the area of Himachal Pradesh six times, i.e. it has intruded six times upto six kms. This army has come upto the place named 'Track Junction' in H.P. Whatever was their intention or whether they wanted to probe into, they accomplish it and return. According to the information received so far, Indian Army is posted in that area. Our army has not taken such action against the Chinese army which may give an impression that they cannot enter into our territory and do any inspection. Our army has confined itself to showing the white flag whenever the Chinese Army infiltrated as if we don't want to say anything to them or creat any dispute about the territory. This has been the attitude of our army. I am sorry to say that although such type of incidents has happened six times with in a span of 14 days but no discussion has taken place on it in the House. Of course, it got little coverage in some newspapers but I am not able to understand as to why this incident did not catch the attention of the House, hon'ble Minister of Defence as well as Minister of External Affairs. This Parliament is the highest forum of the country. We discuss almost every thing here, we discuss whether our taps or drains are in order or not. But when such a threat comes to our frontiers, I am unable to understand why this is not discussed in the House.

I humbly request through you to the Government by which I mean hon. Minister of Defence and Minister of External Affairs, to both I want to say and request to tel